

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-299(ND)2019

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2019.

NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s. Parivartan Buildtech Pvt. Ltd.

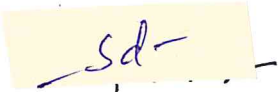
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Arjun Agarwal, Mr. Rajiv Virmani and Mr. Gaurav Jain,
Advocates for the Petitioner**

ORDER

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 20th February, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)